

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/248/ (IB)/2017
NAME OF THE PETITIONER(S) : QUALITY MILLS STORES
NAME OF THE RESPONDENT(S) : RAJALAKSHMI PAPER MILLS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

A- Juhilin Jina Jebarson Counsel for the
For A/c. mylsang 2 Assets Respondent A h h h

ORDER

Counsel for petitioner called absent. Counsel for respondent present and submitted that the matter has been settled between the parties and sought time to file the joint memo of compromise. Time extended at request. Put up on 31.08.2017 at 10.30 A.M.

SD/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)